Opening of Regional Rural Bank in Pithoragarh (U.P.)

- 13. SHRI HARISH RAWAT: Will the Minister of FINANCE be pleased to state:
- (a) whether there is a proposal to open a regional rural bank in Pithoragarh (Uttar Pradesh); and
- (b) if so, the time by which it would start functioning and the places where its branches would be opened under its jurisdiction?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Yes, Sir

(b) Detailed proposals from the State Bank of India, which has been asked to sponsor the regional rural bank are awaited. The Bank has been asked to expedite them. The branch expansion programme for the regional rural bank can be drawn up only after it is established.

Setting up of Planning Commissions in States

- 14. SHRI HARISH RAWAT: Will the Minister of PLANNING be pleased to state:
- (a) whether Planning Commissions have been set up in all the States on the pattern of the Planning Commission at the Centre;
 - (b) if so, the names of those States; and
- (c) if not, whether Government propose to advise the States to set up such Planning Commissions and to prepare/ determine and make appraisals of their respective annual plans?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R NARAYANAN): (a) to (c. In response to the suggestion made by the Planning Commission to the States as

early as in 1971 to set up State Planning Boards, all State Governments excepting Jammu & Kashmir and Sikkim, have set up planning bodies known varioussly as State Planning Commission, State Planning Board or State Development Board. Sikkim Government has indicated its inability to set up such a Planning Board at present. The Jammu & Kashmir Government has, however, agreed to set up an apex planning body called the State Policy and Planning Council.

Targets Fixed for I.R.D.P. and Self Employment Guarantee Scheme of Nationalised Banks

- 15. SHRI HARISH RAWAT: Will the Minister of FINANCE be pleased to state:
- (a) whether, under the programmes such as Integrated Rural Development Programme and Self Employment Guarantree Scheme for educated persons launched by Government for poor people and unemployed educated persons, separate targets have been fixed for various nationalised banks;
- (b) if so, the targets fixed for and the targets achieved by each of them during the last two years; and
- (c) the action being taken against the managements of the banks which failed to achieve the targets?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). Annual action plans prepared for each district indicate bankwise and sectorwise credit programme in respect of major schemes including schemes like I.R.D.P. and self-employment scheme. At the national level the targets are given for the banking industry as a whole and in some cases there is statewise distribution of physical and financial targets.

The overall target of lending under I.R.D.P. during Sixth Plan was Rs. 3,000

crores which is likely to be exceeded by the banks. The targets and achievements of lending by banks under I.R.D.P. for the last two years are as follows:

(Rs. crores)

Year	Term credit disbursed	
•	Target	Achievement
1982-83	600	713.98
1983-84	600	773.51

So far as the scheme for providing selfemployment to the un-employed educated youth is concerned, a target of assisting 2.5 lakh beneficiaries was fixed for 1983-84. Against this, the banks sanctioned loans to 2.42 lakh beneficiaries involving an amount of Rs 401.54 crores. A fresh target of 2.5 lakh beneficiaries has been fixed for the current financial year 1984-85 also.

[English]

Major Shake-up of Public Sector

- 16. SHRI BV. DESAI: Will the Minister of FINANCE be pleased to state:
- (a) whether the Union Government have undertaken a major shake-up of the public sector units which have been continuously on the losing list and if so, the extent of changes being made;
- (b) if so, whether their structural changes involve a series of changes in senior personnel to remove a major hurdle in the way of their efficient running; and
- (c) whether the need to tone up the working of the public sector arises out of the reliance to be put on their profits for funds for the Seventh Plan?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c),

The continuously losing enterprises have been a matter of grave concern to the Government and the Government have already taken a number of steps to improve their performance. Among the steps initiated, mention can be made of the following:

- (i) Constitution of special study teams to go into specific causes of continued low capacity utilisation wherever noticed and to recommend short term and long term remedial measures.
- (ii) Additional investments are provided for balancing facilities and captive power plants wherever justified.
- (iii) Technology upgradation, modernisation and rehabilitation of plant and equipment and diversification of products, wherever considered appropriate.
- (iv) Regular performance reviews by the concerned Administrative Ministries and Departments through quarterly performance review meetings in respect of individul enterprises.
- (v) Improving the selection and appraisal of top managerial personnel as well as timely filling up of top vacancies.
- (vi) Government is monitoring execution and expeditious completion of projects on a continuous basis.

Government is constantly reviewing various aspects of the management of public enterprises including changes in personnel, structure of the organisation etc., wherever necessary with a view to improve their performance.

Recovery of Developmental Loans

17. SHRI B.V. DESAI: Will the